

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 1

Service Tax Appeal No. 53893 of 2018

(Arising out of Order-in-Appeal No. 255/Central Tax/Appl-II/Delhi/2018 dated 14.07.2018 passed by the Commissioner of Central Tax, Appeal-II, Bhikaji Cama Place, UG Floor, EIL Building, New Delhi)

Principal Commissioner**Appellant**

GST South, 3rd Floor, EIL Annex Building, Bhikaji Cama Place
New Delhi – 110 066

VERSUS

M/s Jindal Poly Films Ltd.**Respondent**

Plot No. 12, Local Shopping Complex
Sector B-1, Vasant Kunj
New Delhi – 110 070

APPEARANCE:

Dr. Radhey Tallo, Authorised Representative of the Appellant
Shri Karan Kanwal, Advocate, for the Respondent

**CORAM : HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MS. HEMAMBIKA R PRIYA, MEMBER (TECHNICAL)**

FINAL ORDER NO. _____

DATE OF HEARING/DECISION : February 02, 2023

JUSTICE DILIP GUPTA :

The appeal is dismissed. For order, see order of date in
Service Tax Appeal No. 53892 of 2018.

(Dictated & pronounced in the open court)

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(HEMAMBIKA R PRIYA)
MEMBER (TECHNICAL)**